

Approved Panel of Legal Aid Counsel
(Under Para 4 of the H.P. State Legal Aid Counsel Scheme, 2003)

District Bar Association, Solan
Date of Approval:- 9.12.2016
Date of expiry of Panel:-8.12.2018

<u>Sr. No.</u>	<u>Name of the Advocates</u>	<u>Name of Court in which Legal Aid Counsel is to be appointed</u>
1	Ms. Neelam Gupta	Sessions Judge, Solan
2	Shri Abhishek Sood	Additional Sessions Judge, I, Solan
3	Shri Vivek Sharma	Additional Sessions Judge, II, Solan
4	Shri Tek Chand	Chief Judicial Magistrate, Solan
5	Shri Rajeev Kumar	Judicial Magistrate 1 st Class (I), Solan
6	Shri Sanjeev Kumar Panwar	Judicial Magistrate 1 st Class (II), Solan
7	Shri Hira Singh	Judicial Magistrate 1 st Class, Kandaghat
8	Shri Prashant Sood	Additional Chief Judicial Magistrate, Kasauli
9	Shri Dalip Kumar	Judicial Magistrate 1 st Class (II), Kasauli
10	Shri Manish Dadwal	Additional Chief Judicial Magistrate, Nalagarh
11	Shri Gagan Deep Singh	Judicial Magistrate 1 st Class (II) Nalagarh
12	Shri Anoop Kumar	Judicial Magistrate 1 st Class, Arki